

the Uttar Pradesh Government to submit a project report immediately for improving and developing of infrastructure in the earthquake-affected districts of Garhwal Division with the World Bank assistance;

(b) whether the State Government has in ce submitted the project report; and

(c) if so, what are the details thereof and the action taken by the Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) On the request of the State Government of Uttar Pradesh World Bank has been approached for providing assistance for undertaking emergency reconstruction project in Garhwal region affected by recent earthquake. The State Government has been requested to expedite the detailed project proposal. The investigation team of the World Bank is likely to visit the earthquake affected areas in the first week of December, 1991 for on the spot study of situation caused by earthquake.

138. [Transferred to 28th November, 1991].

Foreign Assistance for construction of Dams

139. **SHRI RAM NARESH YADAV:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Government have sought the help of Japan in respect of some important multi-purpose Dams; and

(b) if so, to what extent Japan has agreed to it?

THE MINISTER OF WATER RESOURCES (SHRI VIDYA CHARAN SHUKLA): (a) and (b) At present, Upper Indravati Irrigation Project and Upper Kolab Project are

receiving assistance from Overseas Economic Cooperation Fund, Japan amounting to Yen 3744 million and Yen 3769 million respectively. Preliminary discussions were held in January, 1991 with the Fact Finding Mission of the Overseas Economic Cooperation Fund, Japan to extend financial assistance to (i) Auranga Reservoir Project. (ii) Right Canal System of Upper Indravati Irrigation Project, and (iii) Rengali Irrigation Project. Further clarifications sought by the Mission have also been provided. In addition, the Overseas Economic Cooperation Fund, Japan was approached for resuming assistance for six Turbo Generating sets of Sardar Sarovar Project. They have sought additional information which has been provided.

Special Education Policy for Jammu and Kashmir

140. **SHRI RAM NARESH YADAV:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have felt the need for Special Education policy for Jammu and Kashmir; and

(b) if so, by when the same is likely to be evolved?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) and (b) Government are determined to pay particular attention to the special educational needs of the State of Jammu and Kashmir. The Border Area Development (Education) Programme is under implementation from 1987-88. Assistance is provided under this programme for construction of school buildings, hostels, staff quarters, additional class rooms and laboratories, for introduction of voca-